

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **25<sup>th</sup> November 2024 at 02.30 p.m. ;**

### **I**

The Division Bench comprising of the **Hon'ble Shri. Justice M.S. Sonak (at Bombay)** and the **Hon'ble Shri. Justice Valmiki Menezes (at Goa)** will take up the **Writ Petition No.54/2023** and other connected matter, **for pronouncement of Judgement , through Video Conferencing**, as per the board notified separately.

### **II**

Soon after the Division Bench work is over, the **Hon'ble Shri Justice Valmiki Menezes** will sit singly and will take up the extant judicial assignment pertaining to *Single Bench-3*.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 25.11.2024

Sd/-  
( Sudhir S. Shirgaonkar)  
**Registrar (Judicial)**